

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-203**

Appeal No. 364/252/ND/2019

C.A No. 09/C-V/ND/2019

**IN THE MATTER OF:**

Income tax Officer M/s Aman Infocom Pvt Ltd  
vs.  
ROC

....**Applicant**

....**Respondent**

**SECTION**

Under Section 252

**Order delivered on 20.08.2019**

**CORAM:**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : None

For the Respondent : None

**ORDER**

None appeared on behalf of the appellant. Matter adjourned to 16.09.2019.

- Sd -  
(SUMITA PURKAYASTHA)  
MEMBER (T)

- Sd -  
( INA MALHOTRA)  
MEMBER (J)